

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3565
ANSWERED ON:16.04.2010
INTEGRATED SCHEME FOR STREET CHILDREN
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : the funding pattern for the Integrated Scheme for Street Children;
- (b) : whether the Government does not have an authentic State-wise figures about the Street Children;
- (c) : if so, the basis on which the funds are allocated to the implementing agencies of the Scheme; and
- (d) : the steps the government proposes to take to improve the performance and coverage of Scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d) : The scheme for street children has been merged under the recently introduced 'Integrated Child Protection Scheme [ICPS]'.
No authentic data on number of street children in the country, is available and their number is difficult to determine being highly volatile.

The proposals for financial grants in the past were submitted by the Non-Governmental Organizations, which were duly recommended by the State Government. As these were based on the felt needs of the local area, they were considered for grants under the scheme 'An Integrated Programme for Street Children'.